

**ARRANGEMENT FOR PARLIAMENT OPENING FOR BUDGET SESSION IN VIEW OF
COVID-19 SITUATION.**

(i) Generic preventive measures to be followed by all at all times

- Observance of physical distancing (of 6 feet), use of face covers/masks, frequent hand wash/ hand sanitization and respiratory etiquettes.
- Self-monitoring of health.
- Installation & use of AarogyaSetu App.

(ii) Measures specific to Parliament House

- i. Provision for testing, isolation and referral shall be made at the designated medical unit/identified areas in parliament house complex. All parliamentarians, officers and staff to be tested 96 hours before commencement of the session and later at any point of time, if symptoms develop. This also applies when Parliament resumes operations after the period of recess.
- ii. Provision for rapid antigen test shall be made available at reception/ other identified areas for Parliamentarians those who come without a negative RT-PCR test report. In case of negative RAT report, for a symptomatic person, a re-test must be done for RT-PCR.
- iii. Officers/staff who had COVID-19 disease and subsequently tested negative (in last 3 months), are not required to get tested, however they should carry the discharge certificate for the same.
- iv. Only asymptomatic parliamentarians, officers and staff shall be allowed inside the parliament house. No one from active containment zone to be allowed entry.
- v. All parliamentarians who are at higher risk i.e. more than 65 years, pregnant women, those with co-morbidities, immuno-compromised including HIV patients, transplant recipients, or those suffering from cancer to take extra precautions.
- vi. Use of face covers/masks/ thermal scanning/ hand sanitization to be mandatory prior to entry.
- vii. Limit entry of officials; and avoid visitors.
- viii. Only vehicles of the parliamentarians and senior officers to be allowed inside Parliament and disinfected on daily basis. Drivers needs to be segregated and not allowed to gather in closed spaces.
- ix. Seating arrangement to be made in such a way that adequate physical distancing is maintained with in the hall. Meetings, as far as feasible, should be done through video conferencing.
- x. Proper crowd management during press briefings to be ensured.
- xi. Proper cleaning and frequent sanitization of the workplace, all common areas, lavatories, drinking and hand washing stations/areas with repeated disinfection of frequently touched surfaces to be ensured.
- xii. For air-conditioning/ventilation, the guidelines of CPWD shall be followed.
- xiii. Proper disposal of face covers / masks / gloves left over by visitors and/or employees shall be ensured in covered bins.
- xiv. In the cafeteria/canteen/dining halls COVID appropriate behavior, as detailed above, shall be followed. Staff / waiters to wear mask and hand gloves and take other required precautionary measures.

(iii) Measures to be taken on occurrence of individual case

- a. The medical unit at the Parliament may designate a team to advice in case a suspect case is reported.
- b. Immediate isolation must be ensured in designated area.
- c. Case finding and contact listing of each positive case by designated public health authority.
- d. Sanitization of the premises as per protocol.

(iv) Disinfection measures to be taken on occurrence of cluster of cases.

- i. If a small cluster of 2-3 cases is reported, the disinfection procedure will be limited to places/areas visited by the patients in past 48 hrs. Work can be resumed after disinfection as per laid down protocol.
- ii. However, if there is a larger outbreak, the specific building/specific block reporting such outbreak of cases will have to be closed for 48 hours after thorough disinfection.